

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 399/2025

ROOP REKHA VERMA &amp; ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

FOR ADMISSION

(IA No. 102031/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES AND IA No. 102032/2025 - STAY  
APPLICATION)

Date : 16-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Dr. Abhishek Manu Singhvi, Sr. Adv.  
Ms. Purnima Krishna, AOR  
Mr. Sanbha Rumnong, Adv.  
Mr. Samuel David, Adv.  
Mr. Sumit Kumar, Adv.  
Ms. Priyansha Sharma, Adv.

For Respondent(s) :Ms. Ruchira Goel, AOR  
Ms. Ritika Rao, Adv.  
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice on the writ petition as also on the  
application for stay.

Tag with Writ Petition (Crl.) No.428 of 2020.

(NEETU KHAJURIA)  
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR

